

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 604
IB-407/ND/2023

IN THE MATTER OF:

M/s. Universal Polychem (India) Pvt. Ltd.

...PETITIONER

Vs.

M/s. Futuretech Communication Pvt. Ltd.

...RESPONDENT

Section

U/s 9 of IB Code, 2016

Order delivered on 13.05.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Operational Creditor :Adv Bhawanshu Sharma

**For the Respondent/Corporate Debtor :Adv Karan Grover Adv. Mukesh
Kumar**

ORDER

Ld. Counsel for the Operational Creditor and Ld. Counsel for the Corporate Debtor are present. Reply filed by Corporate Debtor is now reflected on the e-portal. Pleadings are complete. List the matter on **02.07.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)